

Of Estates, Ministry of Work₃ and Housing for the allotment of Government accommodation in the city of Delhi t₀ a few freedom fighters on the basi_s of certain guidelines formulated *of suc^ allotment.

(b) and (a) No separate records of the case_s recommended and th_e details of allotment made so far to them have been maintained in this Ministry of Home Affairs. Th_e requisite information is being collected from the Directorate of Estates, Ministry of Works & Housing.

Punjab Situation

2652. DR. BHAI MAHAVIR:
SHRI SHRIDHAR WASUDEO
DHABE:

Will the Ministe_r of HOME AFFAIRS be Phased t₀ state:

(a) the number of person_s who have been kiled in the incidents of looting and a_rson including bank robberies and bomb explosion₉, which have taken place in Punjab from let January, 1983 still today; and

(b) what steps are taken and in structiong issued t₀ maintain law and order situation and restore peace in Punjab?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
SHRI NIHAR RANJAN LASKAR): a)
Sixteen.

(b) Law and order situation in Punjab is regularly reviewed and the Stat_e Government have been advised to take suitable step_s, to maintain la_w and order. Variou_s step\$ including strengthening of police arrangements glaring up of intelligence machinery, setting up of special squads/ mobil_e patrols, organising of naka-fcandis and raids and providing of armed guaffds in banks and in public transport^l, have been taken t₀ maintain lavt and order in the State.

Representations from Freedom Fighters of Punjab

2653. SHRI LADLI MOHAN NIGAM:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government ar_e aware that the convicts of Morcha Keys of Golden Temple Amritsar 1921, convicts of Morcha Guru Ka Bagh 1922 and Kishan Morcha Lahore 1939 were prematurely released after six months;

(b) whether representations from the freedom fighters of Punjab have been received by his Ministry through Members of Parliament t₀ reduce the period of jail suffering from one year to six months in regard of co-prisoners of the freedom fighters who are authorised to verify the political sufferings of others; and

(c) if so, what decision has been taken in th_e matter?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI P.
VENKATASUBBAIAH): (a) Under the Swatantra_ta Sainik Samman Pension Scheme, all those who had undergon_e imprisonment for a period of 6 month_s in connection with the National Freedom Struggle (3 months in respect of SC/ST and women freedom fighters) are considered for Samman Pension even if they had been prematurely releasd provided the release wag not 'secured^{on} tendering apology or giving undertaking.

(b) Yes, Sir.

(c) It has not been possible to agree to thi_s proposal.

Corruption charges against Tihar Chief

2654- SHRI J. P. GOYAL. Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been invited to a news item which appeared in the Indian Express of the 22nd August, 1983 under the heading corruption charges against Ti-har Chief; and

(b) if so, what are the details of the charges against him and what action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) Government have seen the news, item. The Delhi Administration have reported that an enquiry into the allegation, was conducted by the Inspector General (Prisons) Delhi and the allegations were found to be not well founded.

Failure of intelligence

2655. SHRI G. C. BHATTACHAR-YA: Will the Minister of HOME AFFAIRS be pleased to state whether Government's attention has been drawn to the article under the heading "Punjab failure of intelligence" published in the Indian Express, New Delhi, of November 9, 1983, if so; what corrective steps are proposed to be taken in this regard and if no such steps are proposed to be taken what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): Government have seen the news item. The collection of intelligence is a continuing process. The functioning of intelligence agencies is under constant review and suitable measures are taken from time to time to improve it. Various measures have been taken for streamlining the intelligence machinery in Punjab.

मोहनलाल सुखाड़िया विश्वविद्यालय के छात्रों द्वारा विश्वविद्यालय के कुलपति के विरुद्ध आरोप

2656. श्री रामेश्वर सिंह: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि मोहनलाल सुखाड़िया विश्वविद्यालय के छात्रों ने उस विश्वविद्यालय के कुलपति पर 26 जनवरी, 1982 को राष्ट्रीय ध्वज का अपमान करने का आरोप लगाया है;

(ख) यदि हाँ, तो इस संबंध में व्यौरा क्या है;

(ग) सरकार ने कुलपति के विरुद्ध क्या कार्यवाही की है;

(घ) यदि कोई कार्यवाही नहीं की गई है, तो उसके क्या कारण हैं; और

(ङ) क्या यह सच है कि विश्व-विद्यालय के छात्रों द्वारा विरोध किए जाने के बावजूद राष्ट्रीय ध्वज उल्टा फहराता रहा और प्रतिशोध की भावना से एक प्रमुख छात्र नेता को विभिन्न मुकदमों में फंसाने का षडयंत्र रचा जा रहा है और उसके विधि के परीक्षा फल को अकारण रोका गया है तथा एम०ए० को सफल घोषित परीक्षाओं को द्वेषवश रद्द कर दिया गया है?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर): (क) से (ङ) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

विज्ञान तथा प्रौद्योगिकी विभाग में हिन्दी सलाहकार समिति का गठन

2657. श्री जगदम्बी प्रसाद यादव: क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि:

(क) क्या यह सच है कि विज्ञान तथा प्रौद्योगिकी विभाग में अभी तक